

DIVISION BENCH

ITEM NO.111

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA NO.111/2019, IA NO.03/2023, IA NO.312/2023
& IA NO.329/2023 IN CP (IB) NO.126/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|--|
| NAME OF THE COMPANY | PUNJAB NATIONAL BANK V/S AMAN MEDICAL PVT LTD |
| UNDER SECTION | 7 IBC (IN LIQUIDATION) |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 27th May, 2024.

**-Sd-
(Court Officer)**

24th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*